

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**24. IA 1986/2024 IN C.P. (IB)/651(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - Arun Kapoor**  
**IN THE MATTER OF**  
**VSJ Investments Private Limited**  
**V/s**  
**Karrm Infrastructure Private Limited**

**Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code,2016.**

---

**ORDER**

**IA No. 1986/2024**:- None has appeared for the Applicant. Adv. Saksham Ahuja appeared for the Resolution Professional. List the matter on **22.08.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*SUSHIL*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**